

of Petrol engines in 3-wheeled vehicles used as taxis.

[Placed in Library. See No. LT-1625/80.]

**Annual Assessment Report re-spread and development of Hindi, Notifications under Delhi Police Act, and Notifications under All-India Services Act**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table :—

(1) A copy of the Annual Assessment Report (Hindi and English versions) on the programme and its implementation for accelerating the spread and development of Hindi and its progressive use for various official purposes of the Union, for the year 1977-78.

[Placed in Library. See No. LT-1626/80.]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 148 of the Delhi Police Act, 1978:—

(i) The Delhi Control of Processions, assemblies and playing of music, in Public Places Regulations, 1980, published in Notification No. 3218/Special Cell in Delhi Gazette dated the 7th October, 1980.

(ii) The Constitution of the Delhi Defence Societies Rules, 1980, published in Notification No. F. 5/102/80-H(P)/Estt. in Delhi Gazette dated the 3rd December, 1980.

[Placed in Library. See No. LT-1627/80.]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

(i) The All India Services (Provident Fund) Fourth Amendment Rules, 1980, published in Notification No. GSR 1209 in Gazette of India dated the 22nd November, 1980.

(ii) The All India Services (Discipline and Appeal) Amendment Rules, 1980, published in Notification No. GSR 1220 in Gazette of India dated the 29th November, 1980.

(iii) The Indian Administrative Service (Fixation of Cadre Strength) Seventeenth Amendment Regulations, 1980, published in Notification No. GSR 674 (E) in Gazette of India dated the 1st December, 1980.

(iv) The Indian Administrative Service (Pay) Fourteenth Amendment Rules, 1980, published in Notification No. GSR 675(E) in Gazette of India dated the 1st November, 1980.

(v) The All India Services (Provident Fund) Fifth Amendment Rules, 1980, published in Notification No. GSR 1235 in Gazette of India dated the 6th December, 1980.

[Placed in Library. See No. LT-1628/80.]

**COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE**

SHRI P.V.G. RAJU (Bobbili) : I lay on the Table Minutes of the sittings of the Committee on Absence of Members from the sittings of the House held on the 12th December, 1980.

12.21 hrs.

**STATEMENTS OF PUBLIC ACCOUNTS COMMITTEE**

SHRI CHANDRAJIT YADAV (Azamgarh) : I lay on the Table (English and Hindi versions) of the following statement :—

(1) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Eighty-third Report (Sixth Lok Sabha) on Export of Engineering goods.

(2) Statement showing Action Taken by Government on the recommendations contained in Chapter I of Ninety-second Report (Sixth Lok Sabha) on Resettlement of Exservicemen near Seijeesa.